

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA
UNSTARRED QUESTION: 406
ANSWERED ON 22.07.2026

DIGITAL GOVERNANCE IN GRAM PANCHAYATS OF ASSAM

406 SHRI TERASH GOWALLA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Gram Panchayats in Assam connected with the e-GramSwaraj portal;
- (b) whether all Gram Panchayats have access to broadband and digital public services;
- (c) the funds provided for strengthening Panchayati Raj Institutions (PRI) in Assam during the last five years; and
- (d) the steps taken to improve digital governance in rural areas?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement across all States. eGramSwaraj application is developed under the e-Panchayat MMP and is being implemented across Gram Panchayats throughout the country to strengthen transparency, accountability and digital governance in Panchayati Raj Institutions. eGramSwaraj facilitates planning, budgeting, accounting, progress reporting and asset management.

As on date, during FY 2025–26, 2,118 (96%) out of 2,192 Gram Panchayats in the State, have uploaded their GPDs on the e-GramSwaraj portal and made payments amounting to ₹525.190 crore through the e-GramSwaraj–PFMS interface.

(b) The Government is committed to strengthening digital infrastructure at the Gram Panchayat (GP) level to enable effective implementation of digital governance tools. All Gram Panchayats are connected to the internet through multiple mediums, including Fiber-To-The-Home (FTTH) connections and through the services provided by private Internet Service Providers.

Additionally, under the BharatNet Programme, being implemented by the Department of Telecommunications, optical fibre connectivity is being provided to all the Gram Panchayats including the Traditional local bodies (TLBs) in the country to enable high-speed broadband services, including Fiber-To-The-Home (FTTH) connections.

As per the information available on the BharatNet UNMS dashboard, out of 2,192 Gram Panchayats (GPs) 1682 have been made service-ready.

(c) The Ministry of Panchayati Raj implements a Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries and providing infrastructural support like Gram Panchayat Bhawan and computer on a limited scale. The details of fund provided to the State of Assam during the last four years and current year as on 10.07.2026 is as under:

(Rs in Crore)

2022-23	2023-24	2024-25	2025-26	2026-27 (upto 10.07.2026)
55.29	77.7	60	64.00	10.00

Further, under 15 Finance Commission Grants, an amount of Rs 6253 Crores have been released for the state of Assam during last 5 years.

(d) The Ministry of Panchayati Raj coordinates with the Government of Assam through regular review meetings, video conferences, and monitoring mechanisms for improving digital governance initiatives in rural areas. The Ministry provides technical guidance and advisory support for adoption of platforms such as e-Gram Swaraj, AuditOnline and integration with the Public Financial Management System (PFMS), enabling transparency in fund allocation, real-time tracking of expenditures and improved accountability. Additionally, integration of eGramSwaraj with platforms such as GeM, BSNL and BHASHINI, along with weather information services, has further improved transparency, accessibility and informed decision-making at the grassroots level.